

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

**LIBRARY**

OA. 350/1633/2019

Date of order: 08.03.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**SUNIL KUMAR PASWAN  
VS.  
EASTERN RAILWAY**

For the Applicant : None

For the Respondents : None

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

None appeared on behalf of the applicant for long, and even today despite repeated calls.

Therefore, it seems that the applicant has lost interest to pursue the matter further.

2. As such, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

pd